

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2984
ANSWERED ON 5TH DECEMBER, 2019

CENTRAL ROAD FUND

2984. SHRI GANESH SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the salient features of Central Road Fund along with its annual budget;
- (b) whether a sum of Rs. 3971.75 crore sanctioned till September 2019 under CRF for Madhya Pradesh has been utilised;
- (c) if so, the details of the action taken with regard to the necessary utilisation certificate submitted by the Government of Madhya Pradesh;
- (d) whether reimbursement amount of only Rs.3588.06 crore has been released by the Union Government against the expenditure incurred by the State Government and if so, the details thereof; and
- (e) the time by which the balance reimbursable amount of Rs. 383.69 crore is likely to be released by the Union Government to the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Central Road Fund (CRF) Act, 2000 was amended by the Finance Act, 2018 to the Central Road and Infrastructure Fund (CRIF) Act, 2000. CRIF is cess levied on High Speed Diesel (HSD) Oil and Petrol as per the provisions of the CRIF Act, 2000 amended by the Finance Act, 2019.

The CRIF is earmarked for various Infrastructure Sectors such as Transport (Road and Bridges, Ports, Shipyards, Inland Waterways, Airports, Railways, Urban Public Transport), Energy, Water and Sanitation, Communication, Social and Commercial Infrastructure, etc., as per the provisions of CRIF Act, 2000 amended by the Finance Act, 2019. The funds for various infrastructure sectors are to be earmarked as per the provisions of the above mentioned Act. As per amendment to the Government of India (Allocation of Business) Rules, 1961 on July, 2018, the subject matter pertains to the Ministry of Finance.

The Ministry is primarily responsible for development and maintenance of National Highways (NHs). Apart from this, it also allocates funds for development of State Roads under CRF/ CRIF and Economic Importance & Inter State Connectivity (EI&ISC) schemes.

The details of Cess collected under CRF/ CRIF during last three years are as follows: -

Amount in Rs. crore	
Year	Total Fund Collected under CRF/ CRIF
2016-17	72,399.53
2017-18	83,116.42
2018-19	1,13,000.00

The State/UT-wise details of Accrual/Allocation and Release/Expenditure for development of State Roads under CRF/CRIF and EI&ISC schemes during 2016-17 to 2018-19 are placed at Annexure-I & Annexure-II respectively.

(b) to (e) State Government of Madhya Pradesh submitted the Utilization Certificate (UC) amounting to Rs.3,971.75 crore till September, 2019 for State road works under CRIF/CRF scheme.

The Ministry has so far released Rs.3,778.12 crore for State road works under CRF/CRIF scheme to the State Government of Madhya Pradesh.

Out of total allocation of Rs.579.67 crore for the State of Madhya Pradesh during 2019-20, so far Rs.389.15 crore has been released. Further, there is requirement for adjusting Rs.109.81 crore from the CRF/CRIF accrual of the State Government of Madhya Pradesh towards recovery of forfeited Bank Guarantee (BG) of National Highways works by Madhya Pradesh Road Development Corporation Limited (MPRDCL).

Necessary action has been initiated for release of admissible fund for the State of Madhya Pradesh as per available outlay.

ANNEXURE – I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2984 FOR ANSWER ON 05.12.2019 ASKED BY SHRI GANESH SINGH REGARDING CENTRAL ROAD FUND

The State/UT - wise details of Accrual and Release under Central Road Fund (CRF)/ Central Road and Infrastructure Fund (CRIF) schemes during 2016-17 to 2018-19.

Sr. No.	State/UT	Amount in Rs. Crore					
		2016-17		2017-18		2018-19	
(1)	(2)	Accrual	Release*	Accrual	Release*	Accrual	Release*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	348.72	347.17	319.68	331.48	330.27	326.88
2	Arunachal Pradesh	131.11	56.69	123.72	132.74	127.91	108.39
3	Assam	144.08	94.03	136.14	48.80	140.97	255.92
4	Bihar	200.46	169.70	192.05	25.20	197.71	101.49
5	Chhattisgarh	247.30	97.12	233.52	212.28	243.02	214.02
6	Goa	17.08	30.06	15.50	16.49	15.40	17.47
7	Gujarat	445.09	132.08	417.06	74.57	429.28	531.19
8	Haryana	194.74	167.34	181.95	114.14	185.06	80.93
9	Himachal Pradesh	100.91	55.41	95.81	92.87	98.98	92.56
10	Jammu & Kashmir	357.32	81.90	335.97	332.57	348.87	344.75
11	Jharkhand	164.63	110.55	154.79	109.14	160.40	63.33
12	Karnataka	450.95	489.63	432.05	430.00	450.54	508.39
13	Kerala	150.37	158.49	133.81	132.69	136.74	122.85
14	Madhya Pradesh	566.39	128.80	531.20	744.97	551.98	625.70
15	Maharashtra	717.66	709.79	666.90	795.28	688.47	780.42
16	Manipur	37.48	15.60	34.53	6.82	36.14	12.95
17	Meghalaya	42.57	15.29	39.44	13.72	41.04	28.53
18	Mizoram	34.18	15.84	32.02	29.89	33.06	23.40
19	Nagaland	27.42	16.58	25.85	29.17	26.70	54.70
20	Odisha	295.71	168.76	282.79	230.54	293.08	111.93
21	Punjab	167.04	71.30	158.23	162.68	158.35	170.11
22	Rajasthan	663.06	815.83	624.24	589.58	644.38	591.86
23	Sikkim	12.63	9.39	11.75	8.04	12.21	16.76
24	Tamil Nadu	392.02	355.12	364.88	303.59	367.76	416.88
25	Telangana	258.81	280.73	251.67	249.13	263.99	279.08
26	Tripura	19.09	15.05	17.71	3.89	18.44	3.44
27	Uttar Pradesh	569.23	219.71	552.01	890.24	578.63	655.91
28	Uttarakhand	103.68	13.67	97.14	86.20	99.05	85.80
29	West Bengal	210.97	184.01	203.72	145.01	212.57	138.33

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		Amount in Rs. Crore					
Sr. No.	State/UT	2016-17		2017-18		2018-19	
		Accrual	Release*	Accrual	Release*	Accrual	Release*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
30	Andaman & Nicobar Islands	16.89	5.04	16.90	12.60	20.01	20.52
31	Chandigarh	5.81	0.81	4.75	0.00	5.62	0.00
32	Dadar & Nagar Haveli	3.87	0.00	3.82	0.00	4.52	0.00
33	Daman & Diu	2.70	0.00	2.34	0.00	2.77	0.00
34	Delhi	64.12	5.54	58.78	1.16	62.49	0.00
35	Lakshadweep	0.23	0.00	0.00	0.00	0.00	0.00
36	Puducherry	10.68	32.80	11.76	11.64	12.51	0.00
	Total	7,175.00	5,069.82	6,764.48	6,367.11	6,998.92	6,784.49

*Funds to some States/UTs have been released more than the accrual of a State/ UT from the unspent balance of previous years of such States/UTs.

ANNEXURE – II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2984 FOR ANSWER ON 05.12.2019 ASKED BY SHRI GANESH SINGH REGARDING CENTRAL ROAD FUND

The State/UT - wise details of Allocation and Expenditure under Economic Importance & Inter State Connectivity (EI&ISC) schemes during 2016-17 to 2018-19.

Sl. No.	State / UT / Agency	Amount in Rs. crore					
		2016-17		2017-18		2018-19	
(1)	(2)	Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
1	Andhra Pradesh	25.00	21.94	14.00	11.79	0.00	0.00
2	Arunachal Pradesh	8.00	6.36	9.00	4.57	15.00	15.00
3	Assam	19.50	18.79	29.00	17.03	25.00	21.38
4	Bihar	9.62	8.62	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00
6	Goa	4.00	0.93	34.00	19.78	30.00	25.77
7	Gujarat	2.00	2.00	9.00	8.72	7.00	4.24
8	Haryana	0.00	0.00	0.00	0.00	15.00	13.90
9	Himachal Pradesh	17.00	14.58	20.00	16.70	12.50	8.20
10	Jammu & Kashmir	17.00	11.27	55.00	57.34	65.00	64.56
11	Jharkhand	28.00	26.37	19.70	19.02	0.00	0.00
12	Karnataka	36.00	33.93	15.00	10.50	5.00	2.56
13	Kerala	0.66	0.66	0.00	0.00	0.00	0.00
14	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
15	Maharashtra	50.00	41.45	10.00	7.59	4.00	0.78
16	Manipur	26.00	24.34	32.00	33.91	25.00	27.91
17	Meghalaya	0.00	0.00	3.50	0.43	15.00	14.15
18	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
19	Nagaland	32.00	17.66	75.00	61.41	55.00	55.46
20	Odisha	48.00	45.93	50.00	49.98	10.00	14.72
21	Punjab	2.00	0.61	10.00	6.28	15.00	10.24
22	Rajasthan	7.00	6.64	22.60	18.08	15.00	9.96
23	Sikkim	0.00	0.00	6.60	7.32	6.00	12.63
24	Tamil Nadu	52.12	51.13	64.00	63.97	75.00	66.27
25	Telangana	7.00	6.35	10.80	7.62	12.00	9.98
26	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
27	Uttar Pradesh	5.00	1.04	115.00	103.29	90.00	93.78
28	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00
29	West Bengal	19.00	15.71	35.00	31.23	3.50	3.33
30	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00

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		Amount in Rs. crore					
Sl. No.	State / UT / Agency	2016-17		2017-18		2018-19	
		Alloc.	Expd.*	Alloc.	Expd.*	Alloc.	Expd.*
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
33	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
34	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	0.10	0.04	0.00	0.00	0.00	0.00
	NHAI #	390.00	390.00	120.00	120.00		
	Total	805.00	746.35	759.20	676.56	500.00	474.82

National Highways Authority of India

Alloc. – Allocation

Expd. – Expenditure

*At the end of Financial Year so as to ensure full utilization of funds, authorizations were made on purely “First Come First Serve” basis subject to the condition that, the total overall expenditure does not exceed the total allocation made during that Financial Year. Therefore, Expenditure for some States have been more than the allocation made to that State during that Financial Year.
